

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:941
ANSWERED ON:05.08.2011
DEVELOPMENTAL PROGRAMMES IN POWERSECTOR
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Will the Minister of POWER be pleased to state:

- (a) the details of various developmental programmes/schemes in Power sector undertaken by the Government for the State of Maharashtra and especially for Mumbai;
- (b) the amount allocated and utilized by the State Government of Maharashtra under the said schemes during each of the last three years and the current year;
- (c) the amount earmarked for Mumbai under these schemes;
- (d) whether there is any delay in the implementation of these programmes;
- (e) if so, the details thereof along with the reasons therefor; and
- (f) the steps taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a): Government of India has launched 2 developmental programmes in power sector namely Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) during 11th Plan period with the aim to reduce the AT&C losses up to 15% in the country and Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) for providing access to electricity to all households in the country.

Rajiv Gandhi Grameen Vidyutikaran Yojana :

Rajiv Gandhi Grameen Vidyutikaran Yojana was launched on 4th April, 2005 for providing access to electricity to all households in the country. Govt. of India has approved the continuation of the scheme in XI Plan for attaining the goal of providing access to electricity to all households in the country with a capital subsidy of ₹28,000 crores. Rural Electrification Corporation (REC) is the nodal agency to operationalize the RGGVY programme.

Restructured Accelerated Power Development & Reforms Programme:

Government of India launched Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) during 11th Plan period as a central sector scheme to encourage energy audit and accounting through IT intervention and to reduce the AT&C losses upto 15%. The focus of R-APDRP Scheme is on actual demonstrable performance by utilities in terms of sustained AT&C loss reduction. Projects under the scheme are being taken up in two Parts. Part-A includes the projects for IT applications for energy accounting / auditing, GIS, consumer indexing, SCADA & IT based consumer service centers etc. and Part-B for system strengthening of distribution network. Power Finance Corporation(PFC) is the nodal agency to operationalize the R-APDRP programme.

(b): Under Rajiv Gandhi Grameen Vidyutikaran Yojana(RGGVY), 34 projects have been sanctioned in Maharashtra covering electrification of 40292 partially electrified villages and providing free electricity connections to 1876391 BPL households.

There is no upfront allocation of fund under RGGVY. Funds are released against sanctioned projects in installments based on the reported utilization of amount in the previous installments and fulfillment of others conditionalities. The amount disbursed under RGGVY during the last three years and current year in Maharashtra is as under:

2008-09: 139.53Cr\$.
2009-10: 200.77Cr\$.
2010-11: 162.08Cr\$.
2011-12: 24.60Cr\$. (as on 15.7.2011)

Under R-APDRP, schemes worth Rs.3770.24 Crores have been sanctioned covering 130 towns under Part-A, 122 towns under Part-B and 8 towns under SCADA for Maharashtra State Electricity Distribution Company Limited(MSEDCL) and a sum of Rs.323.37

Crores has been disbursed. Year-wise details are given below;

(As on 29.07.2011)

SANCTIONS (Rs. Crore) DISBURSEMENTS (Crore)

	PART-A (IT)	PART-A SCADA	PART-B (IT)	TOTAL SCADA	PART-A	PART-A	PART-B	TOTAL
2008-09	162.18	0	0	162.18	46.34	0	0	46.34
2009-10	162.24	0	0	162.24	50.99	0	0	50.99
2010-11	0	0	1793.51	1793.51	0	0	197.09	197.09
2011-12	0	161.62	1490.69	1652.31	0	0	28.95	28.95
TOTAL	324.42	161.62	3284.20	3770.24	97.33	0	226.04	323.37

(c): RGGVY is only for notified rural areas. The funding under R-APDRP for Mumbai covers areas, which are under the management of MSEDCL as funding to private sector companies or franchisee is not yet admissible under R-APDRP. The sanctions & disbursements are as under:

(As on 29.07.2011)

Sanctions (Rs. Crore) Disbursements (Crore)

	Part-A (IT)	Part-A SCADA	Part-B (IT)	Total SCADA	Part-A	Part-A	Part-B	Total
Greater Mumbai	45.98	36.58	1114.42	1196.98	13.79	0	0	13.79

In addition, Rs.48.32 Crores has been sanctioned & Rs.13.65 disbursed for Navi Mumbai under Part-A (IT) of R-APDRP.

(d) to (f): Generally there is no delay in implementation of R-APDRP and RGGVY schemes in State of Maharashtra.